

reimbursement of expenditure incurred by the Government of India on the Pakistani prisoners-of-war captured during the 1971 Bangladesh War;

(b) if so, the details thereof; and

(c) the stage at which the matter stands at present and the steps being taken to pursue the matter with that Government?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The Government of India spent a sum of Rs 32,36,92,000.00 on the upkeep of the Pakistan Prisoners-of-War and civilians under protective custody upto 31st Jan. 1974. Out of this, an amount of Rs.2.83 crores spent on advances of pay to the Prisoners-of-War and monetary allowances to civilians kept under protective custody covering the period upto July, 1973 was claimed as re-imbusement from the Government of Pakistan through the Swiss Embassy in September, 1973. However, the Government of Pakistan have not yet agreed to re-imburse the same. Though the Government of Pakistan have been reminded by Government of India from time to time, there has been no positive response from that Government so far.

[*Translation*]

**Effects of Radioactivity Due to Uranium Corporation of India Limited, Jaduguda**

6824. SHRI PIYUS TIRAKY: Will the PRIME MINISTER be pleased to state:

(a) whether as a result of irregularities in controlling radioactivity by Uranium Corporation of India Limited situated at Jaduguda, labourers working there and the farmers and cattle living in 25 KM area are suffering from fatal diseases:

(b) the steps taken to control such effects;

(c) whether Government propose to take necessary steps after conducting an inquiry in this reargard immediately;

(d) if so, by what time; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) Health Physics Division of BARC is carrying radiation surveillance at UCIL right from the beginning of its operation. All necessary measures to control radiation exposures are taken in the mines and mill areas of UCIL and the nearby areas.

(c) and (d). Does not arise. and

(e) The radiation exposure to the workers and population around as a result of UCIL operations is well within permissible doses and tolerance limits.

[*English*]

### Central Investment in States

6825. SHRI PARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) the share of Central investment in Madhya Pradesh, Andhra Pradesh and Orissa during the past three years, year-wise; and

(b) whether Central investment in these states have declined; and if so, the reasons therefor?